

NATIONAL COMPANY LAW TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

C.P NO. 96(ND)/2015

CA NO.

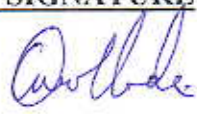

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

SH. S. K. MOHAPATRA  
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 29.09.2016

NAME OF THE COMPANY M/s. ITC Ltd.  
Vs.  
M/s. Logix Developers Pvt. Ltd. & Ors.  
SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	OMAR HODA		] FOR RESPONDENTS	
2.	MUHAMMAD ALI KHAN			
3.	Mr. SUDIPTO SARKAR, SR. ADV.		} PETITIONER	
4.	Mr. ANIRUDH ARUMUMAR, ADV.			

**Order**

On account of hearing of a part heard matter on which arguments are in progress (McDonald's case) hearing in the instant petition is deferred to 10.11.2016.

  
(CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT

  
(S.K. MOHAPATRA)  
MEMBER (T)

29.9.2016  
(P.K.Sud)